CENTRAL ADMINSITRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 577/2016

this the 10th day of February, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

Pale Ram
SI in Delhi Police
Age 58 years
PIS No.28780723
S/o Late Shri Sho Chand
R/o G-72, Gulshan Park
Nangloi, Delhi-41.   ….Applicant

(By Advocate: Shri Anil Singal)

VERSUS

1.   Govt. of NCT of Delhi
       Through Commissioner of Police
       PHQ, IP Estate, New Delhi.

2.   DCP (PCR)
       Through Commissioner of Police
       PHQ, IP Estate, New Delhi   …. Respondents.

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

       Heard the learned counsel for the applicant.

2.   The applicant, who is working as Sub Inspector under the respondents,

filed the present OA seeking the following reliefs:-

> "1. To direct the respondents to grant the Consequential benefits
>   like Washing Allowance, Conveyance Allowance, and Special
>   pay of one month's salary (one month's extra Pay) etc. and
>   also interest @ 18% per annum from the date when the
>   payments became due till the date the actual payment was/is
>   made, arising out of Order dt.11.4.2013.

> 2. To award costs in favor of the applicant and pass any order or
>   orders, which this Hon'ble Tribunal may deem just & equitable
>   in the facts & circumstances of the case."

3.   When this matter is taken up for admission, it is noticed that the applicant, before filing the present OA has not preferred any representation to the respondents ventilating his grievances.

4.   In the circumstances, the OA is disposed of at the admission stage, subject to just exceptions and without going into the merits of the case, by permitting the applicant to file appropriate representation ventilating his grievances to the respondents within two weeks from today and on receipt of such a representation, the respondents shall consider the same and pass appropriate reasoned and speaking order within 60 days there from, in accordance with law.

5.   No order as to costs.

Let a copy of the O.A., be enclosed to this order.

(SHEKHAR AGARWAL)   **(V. AJAY KUMAR)**
   Member (A)   **Member (J)**

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